are lying vacant are given in the atstatement. In addition 22 newly created posts sanctioned with effect from the dates they are actually filled up have yet to be filled up.

(d) Proposals received are engaging the attention of the Government. Wherever required consultation with the various constitutional authorities are being completed. As regards vacancies in respect of which proposals have to be received, the authorities concerned are being requested to expedite their proposals.

Statement

Vacancies of the posts of Judges in various High Courts as on 2-8-1980 and the dates from which they are lying vacant.

S. High Court No.	Vacan- cies	Dates from which exist- ing posts as shown in col. (3) are lying vacant
		•
1. Allahabad	•	5 25-7-1980 30-7-1980
		30-7-1980
		30-7-1980
		30-7-1980
		· · · · · · · · ·
2. Andhra Pradesh	٠.	4 16-3-1979
		6-1-1980
		1-7-1980 4-7-1980
		4-7-1900
Same of Asset		
3. Galcutta .	* •	8 1-8-1978 12-8-1978
		23-11-1979 AN
		23-11-1979 AN
		23-11-1979 AN
	,	23-11-1979 AN
		26-12-1979
	•	1-2-1980
		,
4. Delhi	• • • • • • • • • • • • • • • • • • •	3 23-11-1979 28-5-1980 27-6-1980

	2			3	4
5. G	auhati	•	•	3	€-4-1978 7-7-1979 1-3-1980
6. G	ujarat	•	•	3	16-12-1978 31- 7-1979 18 -5- 1980
7. H	imachal :	Prade	sh	1	11-1-1980
8. Ja	ımmu and	l Kas	hmir	1	23-2-1980
9. K	arnataka	•	• 、	. 2	26-10-1979 23-7-1980
ю. К	erala	•	•	3	19-1-1980 13-3-1980 1-8-1980
ıı. N	Iadhya P	rades	h	2	21-2-1980 21-7-1980
12. N	fadras .	•	•	4	2 5-1-1979 25-1-1979 6-11-1979 27-3-1980
13. C	rissa	•	•	2	14-9-1979 1-8-1980
14. P	atna	•	•	2	1-8-1979 1-2-1980
5. P	unjab & I	Harya	na	2	9-2-1979 19-3-1980
6. R	ajasthan		-	otal 4	15-6-1980 10-7-1980

12 Noon

PAPERS LAID ON THE TABLE

Reports and Audited Accounts (1976-77, 1977-78 and 1978-79) of the Indian Institute of Mass Communication, New Delhi and related papers.

THE MINISTER \mathbf{OF} INFORMA-TION AND BROADCASTING AND SUPPLY AND REHABILITATION (SHRI V. P. SATHE): Sir, I beg to lay on the Table a copy each (in English and Hindi) of the following papers:--

(i) (a) Annual Report and Audited Accounts of the Indian Institute of Mass Communication, New Dehi, for the year 1976-77.

(b) Review by Government on the working of the Institute for the year 1976-77.

[Placed in Library. See No. LT-1206/80 for (a) and b)].

- (ii) (a) Annual Report and Audited Accounts of the Indian Institute of Mass Communication, New Delhi, for the year 1977-78.
- (b) Review by Government on the working of the Institute for the year 1977-78.

[Placed in Library. See No. LT-1207/80 for (a) and (b)].

(iii) (a) Annual Report and Audited Accounts of the Indian Institute of Mass Communication, New Delhi, for the year 1978-79.

(iv) Review by Government on the working of the Institute for the year 1978-79.

[Placed in Library. See No. LT-1208/80, for (a) and (b)].

(v) Statements giving reasons for the delay in laying the documents mentioned at (i) (a), (ii) (a) and (iii) (a) above. [Placed in Library. See No. LT-1208/80].

श्री हरी शंकर भाभड़ा (राजस्थान):
श्रीमन्, मेरा ग्रापसे एक प्वाइंट
ग्राफ ग्रांडर है। सभापति महोदय,
ग्राप तो उठने की तैयारी कर रहे हैं,
मेरा प्वाइंट ग्राफ ग्रांडर है।
(Interruptions)

श्री सत्यपाल मिलक (उत्तर प्रदेश): मेरा प्रिविलेज मोशन है ... (Interruptions)

श्री शिव चन्द्र झा (बिहार) : इस तरह से कैसे चलेगा । (Interruptions)

श्री हरी शंकर भाभड़ा : सभापति जी, मेरा व्याइंट स्राफ स्रार्डर है (Interruptions) श्री सभापति: मैं ग्राप को डिप्टी चेयर-भैन साहब के सुपुर्द करता हूं। मेरा तजुर्बा इन से ज्यादा नहीं है।

[Mr. Deputy Chairman in the Chair.]

श्री हरी शंकर भामड़ा: उपसभापति जी, मेरे प्वाइंट ग्राफ ग्राडंर पर निर्णय दे सकें, यह ग्रधिकार उनको दे दीजिए। (Interruptions)

श्री रामेश्वर शिंसह (उत्तर प्रदेश) : मेरा प्वाइंट ग्राफ ग्रांडर है।

RE. DEMAND FOR LAYING ON THE TABLE \mathbf{OF} THE HOUSE INQUIRY REPORT THE ABOUT SHRI ASHUTOSH THE DEATH OF KAUSHIK

SHRI BHUPESH GUPTA (West Bengal): Sir, we wanted the Government to lay on the Table of the House the Inquiry Report about the death of Ashutosh Kaushik, a student of Kashmiri Gate Polytechnic, Delhi. According to our information, the report is with the Government. The inquiry was conducted by Mr. S. C. Jain, Sessions Judge. I do not know as to why the report is not made available to us. Sir, we are entitled to have it. You know, Sir, that some suicide cases were discussed in this House or mentioned by some Members. According to our information the report is not made available to us because Lt. Gen. Bawa, Mrs. Shei. la Chandra, Director of Technica Education and the Ministry of Education have come in for adverse comment in regard to this suicide case Therefore, we want the matter to be placed before the House in this ses sion. We should have discussion or it. We are entitled to it. It is ou privilege. I find that there is no reference to the report.

MR. DEPUTY CHAIRMAN: You have made your point. Shri Rame shwar Singh.